## **Declaration of Assets and Liabilities**

Year 2023

	age	d34	years,	belonging t	o Bihar Leg	islative Ass	sembly secret
	serv	vice and presently	working as .	OFFICE A	TTENDAN	Τ	······
	give	herein below the	details of the	e assets (imn	novable, mova	ble, bank bala	nce, etc.) of
2028	a).	Dotalla of second					
40(10)	JA.	Details of mov (Assets in joint			nt of joint own	ership will also	have to be
0	give	n)					
portal	Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
	(i)	Cash	6000]=	Sri Shashi Bhushan Pd	आयुष्मान	<b>बे</b> अब	
	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SB1-100000 UBI- 2000 c	2 5B1-3000  DB9B- 9550			,
मेप	(iii)	Bonds, Debentures and Shares in companies	RD-5000]=				
8 124	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
2)	(v)	Motor Vehicles (details of make, etc.)		Royal Enfil Bike	1		
7	(vi)	weight and	Gold-120 gr Silver-350 g Rs. 9000001: Abb.	THE RESERVE OF THE PARTY OF THE			
	(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement)	ishashinushan P work how Mehadus Liphagar City Occools	se l			
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on		
(a)	(i) Loans from Banks				
	(ii) Loans from financial institutions				
	(iii) Government Dues: (a) dues to departments dealing with government accommodation				
	(b) dues to departments dealing with supply of water				
	(c) dues to departments dealing with supply of electricity				
	(d) dues to departments dealing with telephones				
	(e) dues to departments				

	dealing wit	h gove	nment	1 - 7						The BANK BOOK OF
	transport (									
	aircraft an									
	(f) Other d									
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]  (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]  (iii) Sales Tax [Only in case of proprietary business]			Assessment year 2022-23 AZIPLO 518 R						
~	(iv) Propert				_					
c.	Personal D	<u>etail</u>								
GPF/C	PF/PRAN No.	<b>:</b> - i	110195365707							
Gende	Gender		F (M/F)							
Dato	Date of Birth							10		
Date 0			0 9	0	2	1	9	8	9	(DD/MM/YYYY)
Class/0	Class/Group :-		(A/B/C)							
Cadre	Cadre :-		OFFICE ATTENDANT							
					NAME OF TAXABLE PARTY.					
			(Full Nam	e e.g. B.	A.SBi	har Ad	ministr	ative	Service	2,
			B.S.S E	3ihar Sec	retaria	t Servi	ce etc.	)		
Home D	Home District :-		PATNA, BIHAR							

I hereby declare that the above details are true to the best of my knowledge and belief.

Name of Employee: Kusum Lata

Designation: Office Attendant

Department: Bihar Legislative Assembly,

Secretariat

Note:

Place: Patna

Date: 07.02.2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.